

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.77(ND) 2008  
RT CP No.202/Chd/Hry/2017**

In the matter of:

Wg.Cdr. J.K.Sharma & Ors .....Petitioners.

Versus.

Sirhind Club Ltd. & Ors. ....Respondents.

Present: Mr.Gaurav Sethi, Advocate for petitioner No.5.  
None for respondents.

The Hon'ble Member (Judicial) is on official tour, hence  
the matter is adjourned to 30.11.2017.

Sd/-  
Court Officer

October 30, 2017.  
Ashwani